

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No. 132-IA362(AHM)2020
ITEM No. 133-IA 388(AHM)2020
ITEM No. 134-IA 777(AHM)2020
ITEM No. 135-IA 778(AHM)2020
ITEM No. 136-IA 779(AHM)2020
ITEM No. 137-IA 416(AHM)2021
ITEM No. 138-IA 751(AHM)2021
in IA-416(AHM)2021
ITEM No. 139-IA-747(AHM)2021
ITEM No. 140-IA 828(AHM)2021
ITEM No. 141-IA 8(AHM)2022
ITEM No. 142-IA 122(AHM) 2022
ITEM No. 143-IA 240(AHM)2022 in
CP(IB) 37 of 2017

Order under Section 10 IBC

IN THE MATTER OF:

PSL Ltd
V/s
Edelweiss Assets Reconstruction Co Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..26/04/2022

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocates, Ms. Nancy Soni on behalf of Ms. Gargi
Vyas, Mr. Pratik Thakkar, Mr. Alok Dhir, Mr. Anuj Trivedi
For the Liquidator : Advocate, Mr. Tirth Bhatt.
For the Respondent : Advocates, Mr. Ravi Pahwa, Mr. Gaurav Mitra, Ms.
Tanisha Agrawal, Mr. Abhirup Dasgupta, Advocate for R-
14, Mr. Zoheb Hossain. Mr. Parth Shah for R-3

ORDER

IA362(AHM)2020, IA 388(AHM)2020, IA 778(AHM)2020

Pleadings are complete.

Matter stands adjourned to 27.06.2022.

IA 777(AHM)2020

Sapna



Reply is filed. Pleadings are complete.

Matter stands adjourned to 29.06.2022.

IA 779(AHM)2020

This application is filed by Saishakti Properties Pvt. Ltd. for excluding certain properties from process of liquidation. Reply is filed.

Matter stands adjourned to 27.06.2022.

IA 416(AHM)2021, IA 751(AHM)2021

These applications are filed by the Yes Bank Limited directing the Liquidator to consider their claims which are filed belatedly. Liquidator has filed the reply.

Matter stands adjourned to 04.07.2022.

IA 240(AHM)2022

This application is filed by the Successful Auction Bidder of PSL Ltd. against the Liquidator.

We direct the applicant to file their say within a week by giving copy to the other side. Parties are directed to complete their pleadings within two weeks.

Matter stands adjourned to 22.06.2022.

IA-747(AHM)2021, IA 828(AHM)2021, IA 8(AHM)2022, IA 122(AHM) 2022 stand adjourned to 22.06.2022.

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

**MADAN B GOSAVI
MEMBER (JUDICIAL)**